

HIGH COURT OF CHHATTISGARH, BILASPUR

INFORMATION LETTER

No.11467/CPC/2023

BILASPUR, Dated 04/09/2023

As directed, the Court Proceeding of Hon'ble the Single Benches mentioned at "A" are to be live-streamed through Youtube Channel.

1. Court of Hon'ble Shri Justice Arvind Singh Chandel
 2. Court of Hon'ble Shri Justice Parth Prateem Sahu
 3. Court of Hon'ble Shri Justice Narendra Kumar Vyas
 4. Court of Hon'ble Shri Justice Sachin Singh Rajput
- } "A"

Copy of the Notification No: 5739/Rules/2022 dated 02.05.2022 for live streaming is being attached here with a request to comply the directions mentioned in the said Notification. Live streaming of the Court Proceedings shall be excluded on the matters/conditions mentioned at Section 8(b) and as per the objections mentioned at Section 9 of the attached Notification.

sd/-


(Arvind Kumar Verma)
Registrar General

No.11468/CPC/2023

BILASPUR, Dated 04/09/2023

1. The PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2. The Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship
3. The Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4. The Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5. The Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6. The Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7. The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Ladyship.
8. The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
9. The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
10. The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

12. The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13. The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15. The Registrar General, High Court of Chhattisgarh, Bilaspur
16. The Director, High Court Judicial Academy, High Court of Chhattisgarh, Bilaspur.
17. The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur, for information.
18. The Registrar (I&E), High Court of Chhattisgarh, Bilaspur, for information.
19. The Registrar (Judicial) High Court of Chhattisgarh, Bilaspur, for information, with a request to direct the concerning officer of the Cause List in regard to publishing disclaimers on the Cause lists, complying Section no. 12(a) of the attached notification.
20. The Registrar (S & A) Cell, High Court of Chhattisgarh, Bilaspur, for information.
21. The Additional Registrar (Judicial/ Administration/ District Establishment & High Court Establishment), High Court of Chhattisgarh, Bilaspur for information.
22. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh Bilaspur for information.
23. The Deputy Registrar (Writ/Central Filing/Copying/Civil/Criminal), Chhattisgarh, Bilaspur for information and necessary action.
24. The Assistant Registrars/Section Officer/ In-charge (Writ Civil/ Criminal/ Central Filing/ S.C.S/ SW/ Lawzima), High Court of Chhattisgarh, Bilaspur for information and necessary action.
25. The In-charge N.C., High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.
26. The Advocate General, Chattisgarh State, Bilaspur.
27. The Director, High Court Bar Association, Bilaspur.


(Arvind Kumar Verma)
Registrar General
04.09.2023